

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 6231 - JK (LD ) of 2025**  
**DATED:- 26 - 05 - 2025**

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

No:-LAW-OIC/05/2025

Dated: 26.05.2025

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

*Reyaz Ali Bhat*  
26.05.25

**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer

*Jm*

**Annexure to the Government Order No. 6231 - JK(LD) of 2025 dated 26.05.2025.**

S No.	Case No.	Filing year	Case Type	Titled of the case	OIC	Designation
1.	1060	2018	SWP	Abdul Rashid Manhas v/s State of J&K & Ors.	Bikram Singh	CEO Ramban
2.	203	2024	CCPS	Anwer Ahmed v/s UT of J&K & Ors.	Bikram Singh	CEO Ramban
3.	388	2024	CCPS	Abdul Aziz v/s UT of J&K & Ors.	Bikram Singh	CEO Ramban
4.	1228	2025	WPC	Scared Era Experimental School Udhampur v/s UT of J&K & Ors.	Kamal Kishore Badyal	CEO Udhampur
5.	1697	2011	SWP	Suman Bala V/s State of J&K & Ors.	Kamal Kishore Badyal	CEO Udhampur
6.	306	2022	WPC	Rakesh Kumar v/s UT of J&K & Ors.	Deepika Sharma	Under Secretary to the Government School Education Department
7.	424	2025	O.A	Ruqshinda Kouser v/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department
8.	666/3070	2020/2019	T.A./SWP	Surender Kumar v/s UT of J&K & Ors.	Deepika Sharma	Under Secretary to the Government School Education Department
9.	148/54	2024/2020	C.P/O.A	Satya Dev Singh v/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department
10.	192/455	2024/2020	C.P/O.A	Satya Dev Singh v/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department
11	1888	2024	WP(C)	Ashok Kumar V/s UT of J&K & Ors.	Iqbal Hussain	CEO Rajouri
12	944	2025	WP(C)	Shahnaz Begum v/s UT of J&K & Ors.	Iqbal Hussain	CEO Rajouri
13	952	2025	WP(C)	Samreen Aziz v/s UT of J&K & Ors.	Iqbal Hussain	CEO Rajouri
14	922	2025	WP(C)	Rubina akhter v/s UT of J&K & Ors.	Iqbal Hussain	CEO Rajouri
15	209	2025	O.A	Rafaqat Hussain Malik v/s UT of J&K	Iqbal Hussain	CEO Rajouri

				& Ors.		
16	233	2025	O.A	Mohd Maroof v/s UT of J&K & Ors.	Iqbal Hussain	CEO Rajouri
17	945	2025	WP(C)	Mehnaz kouser v/s UT of J&K & Ors.	Iqbal Hussain	CEO Rajouri

*Mehnaz*

*Im*